NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANAN	NTHA PADMANABHA SWAMY, MEMB	ER-JUDICIAL
PETITION NUMBER	: CP/159 - 165/CAA/2017 IN	
APPLICATION NUMBER	: CA/95-101/CAA/2017	
NAME OF THE TRANSFEROR NAME OF THE TRANSFEROR NAME OF THE TRANSFEROR NAME OF THE TRANSFEROR DEMERGER 1 DEMERGER 2 TRANSFEREE UNDER SECTION	: ANKITA PRATISTHAN LTD : MAYUKA INVESTMENTS LTD : PUNEET TRADING & INVESTMENT CO PVT LTD : ZIPAHEAD.COM PVT LTD : KESHAV POWER LTD : SHREE NIRMAN LTD : RAMAINVESTMENT CO PVT LTD	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
K-RANDSANY A.J.MOIJAN KUNAR	counsel for Petitioner	a.v.mhrs

(OBJECTOR)

ORDER

Counsel for petitioner present. Counsel for objector present and prayed time for filing his objections. Time is extended at request with a direction to file objections and furnish a copy of the same to the other side prior to the next date of hearing. Put up on 07.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

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